

**Proposal to build up new airport in Indore**

2172. SHRI MUKESH R. PATEL:

SHRI SANJAY NIRUPAM:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact the aerodrome at Indore is on Ledger and not owned by Airport Authority;

(b) if so, who is the Ledger and how much is being paid to the Ledger per month, and

(c) whether Government have any proposal to build up the new airport in or outside the city of Indore?

THE MINISTER OF CIVIL AVIATION (SHRI C. M. IBRAHIM): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

**Air-services from Ranchi to Calcutta, Mumbai and Patna**

2173. SHRI GYAN RANJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that air-services had been started from Ranchi to Calcutta, Mumbai and Patna;

(b) if so, whether those air-services have since been discontinued, if so, why those services have been discontinued; and

(c) whether these services are likely to be restarted; if so, by when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI C. M. IBRAHIM): (a) Yes, Sir.

(b) Air services on Ranchi-Calcutta and Mumbai-Patna routes were discontinued w.e.f. 15th June, 1997 due to inadequate passenger demand.

(c) Due to inadequate passenger demand, Indian Airlines has at present no plans to restart these services.

**Illegal business in Indian Airlines Tickets**

2174. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to the report appearing in Pioneer dated 2nd July, 1997 regarding illegal brisk business in Indian Airlines Tickets by agents in connivance with touts and Indian Airlines staff; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF CIVIL AVIATION (SHRI C. M. IBRAHIM): (a) Yes, Sir.

(b) Indian Airlines has taken preventive measures like assigning dedicated officers for pre-flight checks, post flight checks by Airport Manager, Delhi, review of cancellation procedure and deputation of an officer at Delhi Airport to supervise check-in of flights on Delhi-Leh route.

**Naming of Calicut Airport after**

Shri V. K. Krishna Menon

2175. SHRI M. A. BABY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Calicut Airport was declared to be named after Shri V. K. Krishna Menon on the occasion of his birth Centenary celebrations by the then Prime Minister and the Minister of Human Resource Development;

(b) what is the present position in this regard; and

(c) What are the reasons for the delay in fulfilling the assurance given by the Government?

THE MINISTER OF CIVIL AVIATION (SHRI C. M. IBRAHIM): (a) to (c) There is a proposal to rename the Calicut Airport after the Late Shri V.K. Krishna Menon. However, the recommendations of the State Government of Kerala have not yet been received. A final decision will be taken only after receipt of their views.

### इंडियन एयरलाइन्स और एयर इंडिया के उड़ान के अयोग्य विमान

2176. श्री विलीप सिंह अवेक : क्या नागर विमान मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1994-95 से 1996-97 की अवधि में इंडियन एयरलाइन्स तथा एयर इंडिया के अंतर्गत संचालित विमानों में से कितने विमानों को उड़ने के अयोग्य करार दिया गया है ;

(ख) इन अयोग्य घोषित किए गए विमानों के बदले कितने विमान किन-किन देशों से क्रय किये गये हैं ;

(ग) वर्तमान में उपलब्ध विमानों की क्रय अवधि क्या है और इनकी निर्धारित

विवरण

उड़ान क्षमता की अवधि कब तक निर्धारित है ; और

(घ) इन्हें बदलने के लिये किए जा रहे प्रयासों का ब्यौरा क्या है?

नागर विमानन मंत्री (श्री सी.एम. इब्राहीम) : (क) वर्ष 1994-95 से वर्ष 1996-97 तक की अवधि के दौरान एयर इंडिया और इंडियन एयरलाइन्स द्वारा प्रचालित सभी विमानों के पास नागर विमान निदेशालय द्वारा जारी उड़ान योग्यता प्रमाणपत्र थे ।

(ख) यह प्रश्न नहीं उठता ।

(ग) विमानों की खरीद का वर्ष संलग्न विवरण में दिया गया है (नोचे देखिए) विमानों के लिए कोई मियाद निर्दिष्ट नहीं की गयी है । किसी भी विमान का प्रचालन उसकी उड़ान योग्यता के अधीन जारी रह सकता है ।

(घ) एयर इंडिया और इंडियन एयरलाइन्स की नौवीं योजना अवधि के दौरान अपने बड़े के नवीकरण और विस्तार को जारी रखने की योजना है ।

### विमान क्रम विमानों की खरीद वर्ष संख्या

एयर इंडिया . . . . .	B-747-200	1	1971
		1	1972
		1	1975
		1	1978
		2	1979
		2	1980
		1	1987
	B-747-300	2	1988